

**APPELLATE TRIBUNAL FOR ELECTRICITY
JUDGES ROSTER**

w.e.f.

27th November, 2017

S.No.	Bench	Assignment
1.	<p>Hon'ble Smt. Justice Ranjana P. Desai, the Chairperson</p> <p style="text-align: center;">AND</p> <p>Hon'ble Shri I.J. Kapoor, Technical Member – Electricity.</p>	<p>All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I</p> <p style="text-align: center;">[MONDAY TO THURSDAY] At 11 A.M. to 04.30 P.M.</p>
2.	<p>Hon'ble Smt. Justice Ranjana P. Desai, the Chairperson</p> <p style="text-align: center;">AND</p> <p>Hon'ble Shri B.N. Talukdar, Technical Member – Petroleum & Natural Gas.</p>	<p>All matters in connection with the Petroleum Act.</p> <p style="text-align: center;">[ONLY ON FRIDAY]</p>
3.	<p>Hon'ble Shri Justice N.K. Patil</p> <p style="text-align: center;">AND</p> <p>Hon'ble Shri S.D. Dubey, Technical Member – Electricity.</p>	<p>All matters in connection with the Electricity Act assigned to Court-II.</p> <p style="text-align: center;">[MONDAY TO FRIDAY] At 11.00 A.M. to 04.30 P.M.</p>

*Priority will be given to the Supreme Court expedited matters and matters of the years 2014 and 2015.

Appellate Tribunal for Electricity
24th November, 2017.

Dy. Registrar (J)